

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 485 OF 2009**

Wednesday, this the 7th day of October, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Saraswathy Viswanathan  
Private Secretary  
Office of the Chief Commissioner of Income Tax  
Ayakar Bhavan, Kowdiar  
Thiruvananthapuram ... **Applicant**

(By Advocate Mr.Vishnu S Chempazhanthiyil )

versus

1. The Chief Commissioner of Income Tax  
Ayakar Bhavan, Kowdiar  
Thiruvananthapuram
2. The Chief Commissioner of Income Tax  
Central Revenue Building  
IS Press Road, Kochi
3. Union of India represented by the Chairman  
Central Board of Direct Taxes  
North Block, New Delhi – 1 ... **Respondents**

(By Advocate Mr.Millu Dandapani, ACGSC )

**ORDER**

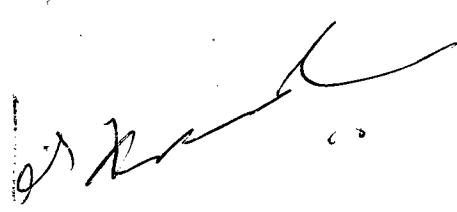
**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

The applicant's claim in this OA is that she must be promoted on ad-hoc basis on or before 31<sup>st</sup> July, 2009. However, the applicant had already retired on 31.07.2009, this OA has been rendered infructuous. Accordingly, this OA is dismissed as having become infructuous. No costs.

Dated, the 7<sup>th</sup> October, 2009.

  
**K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER**

vs

  
**Dr.K.B.S.RAJAN  
JUDICIAL MEMBER**